### GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.2989 TO BE ANSWERED ON 11.07.2019

#### STATUS OF DDUGJY IN BIHAR

#### †2989. SHRI KAUSHALENDRA KUMAR:

Will the Minister of POWER be pleased to state:

- (a) the quantum of funds utilised by the Government under the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY)during each of the last three years and the current year in the country, State/UT-wise;
- (b) the quantum of funds released by the Government of Bihar under the said yojana during the said period;
- (c) whether any progress has been witnessed in Bihar under the said yojana and if so, the details thereof;
- (d) whether any review of the yojana has been conducted; and
- (e) if so, the details thereof?

#### ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

#### (SHRI R.K. SINGH)

- (a): The State-wise funds disbursed under Deen Dayal Upadhayaya Gram Jyoti Yojana (DDUGJY) including RE component, (DDUGJY) during the last three years and current year, is given at Annexure.
- (b): The quantum of funds released by the Government of Bihar for implementation of DDUGJY under the said Yojana during the years 2016-17 to 2018-19 is as under:-

S. No.	Financial Year	Rupees in Crore	
1.	2016-17	680.65	
2.	2017-18	905.64	
3.	2018-19	416.93	
	Total	2003.22	

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- (c): As reported by State, works of 136 sub-stations; 23,834 Distribution Transformers; 15,952 Ckm of Feeder Segregation; 771 Ckm of 11 KV lines; 11,529 Ckm of LT lines; 2338 Ckm of 33 KV & 66 KV lines; 4,18,877 Consumer Energy Meters and 23,834 Distribution Transformers Meters have been completed under new projects of DDUGJY in Bihar.
- (d) & (e): For effective implementation of the scheme, a three tier monitoring mechanism is in place. At the Government of India level apart from review at Nodal Agency level and Monitoring Committee, it is regularly reviewed during Review, Planning & Monitoring (RPM) meetings. The overall progress was found to be 60% in the last review meeting. DDUGJY is also available for review under DISHA, by Hon'ble Members of Parliament.

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## ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO.2989 TO BE ANSWERED IN THE LOK SABHA ON 11.07.2019.

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#### State-wise, Year-wise Release of funds under DDUGJY

(Rs. Crore)

						(Rs. Crore)
Sr. No.	Name of State	2016-17	2017-18	2018-19	2019-20 till 31.05.2019	Total
1	Andhra Pradesh	128	165	175	3	471
2	Arunachal Pradesh	101	81	160		342
3	Assam	598	401	1088	24	2110
4	Bihar	1292	763	2412	117	4584
5	Chhattisgarh	126	552	79	21	777
6	Gujarat	110	143	181		435
7	Haryana		45	22		67
8	Himachal Pradesh			15		15
9	J&K		65	542	21	629
10	Jharkhand	327	862	1362	10	2561
11	Karnataka	145	204	451	50	850
12	Kerala	134	87	57		278
13	Madhya Pradesh	421	600	952	5	1977
14	Maharashtra	257	143	481.67	5.34	887
15	Manipur	36	33	41	0	111
16	Meghalaya	26	58	155	118	355
17	Mizoram	14	42	35		91
18	Nagaland	21	24	55		100
19	Orissa	1079	366	1360	36	2841
20	Punjab		15	42		57
21	Rajasthan	347	782	1246	17	2391
22	Sikkim		18	21		39
23	Tamil Nadu	110	2	244		356
24	Telangana	27	60	61		148
25	Tripura	78	62	112		251
26	Uttar Pradesh	2262	3149	3560	3	8974
27	Uttarakhand	16	33	270		319
28	West Bengal	273	241	1281		1795
29	Goa			3.27		3
30	D&N Haveli			1		1
31	Puducherry	1		0		1
32	Andaman Nicobar		1			1
	Grand Total	7930	8997	16464	429	33820

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